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Part II—Section 2

**Notifications or Orders of interest to a section of the public
issued by Secretariat Departments.**

NOTIFICATIONS BY GOVERNMENT

FINANCE DEPARTMENT (Salaries)

UTILIZING THE SERVICES OF MESSRS. WATER AND POWER CONSULTANCY SERVICES LIMITED
UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT, 1998.

[G.O. Ms. No. 54, Finance (Salaries), 27h February 2015, Maasi 16, Jaya, Thiruvalluvar Aandu-2046.]

No. II(2)/FIN/114(a)/2015.

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies utilizing the services of Messrs. Water and Power Consultancy Services Limited in connection with the preparation of Detailed Project Report for the work of "Improvements and Rehabilitation of Grand Anicut Canal System in Cauvery Basin at a cost of Rs. 2,000 crore (Rupees two thousand crore only) under funding assistance of Accelerated Irrigation Benefits Programme.

K. SHANMUGAM,
Principal Secretary to Government.